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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	For final hearing	Sec 7 of I&B code	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

SHARAN - A. KUKREJA
~~BE~~ CYRIL AMARCHAND
MANGALDAS

PETITIONER



RESPONDENT/s :



SANJAY KUMAR MISHRA
9322754068
Resolution Professional

ORDER

Heard Shri Sharan A. Kukreja, learned Counsel for Petitioner;
Shri Sanjay Kumar Mishra, learned R.P.

For filing report of R.P., post the case on 17/12/2018.


MEMBER (T)


MEMBER (J)

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